

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/208(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28<sup>TH</sup> JUNE 2024**

IN THE MATTER OF	<b>DR. KANCHAN KUMAR DHARA VS NIRNOY HOSPITAL PRIVATE LIMITED</b>
UNDER SECTION	<b>SEC. 213 SEC. 241(1) SEC. 242(4) SEC. 244(1)</b>

**Appearance (via video conferencing/physically)**

Mr. Avirup Chatterjee, Adv. ] For the Respondent Nos.1 and 2  
Mr. Shaunak Mitra, Adv. ]

Mr. Siddhartha Chatterjee, Adv. ] For the Respondent Nos.3 and 4  
Mr. Rishav Das, Adv. ]

Mr. Abir Lal Ghosh, Adv. ] For the Respondent Nos.5 and 6

**ORDER**

1. Learned Counsel for the parties present.
2. The Deputy Registrar, National Company Law Tribunal, Kolkata Bench is directed to contact the Questioned Document Examination Bureau (in short "QDEB") for the report that was sought for by this Tribunal vide order dated 2<sup>nd</sup> August, 2023 and further order dated 30<sup>th</sup> April, 2024 and place it before the next date of hearing.
3. After receipt of the report, a reply affidavit be filed within a period of two weeks as directed in the order dated 30<sup>th</sup> April, 2024.
4. List this matter on **23<sup>rd</sup> August, 2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**